

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

**STARRED QUESTION NO.\*19  
TO BE ANSWERED ON 02.02.2021**

**Welfare Schemes for Divyangs**

**\*19. MS. DIYA KUMARI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state?**

- (a) the data of registered divyangs in Rajasthan, district-wise;
- (b) the details of ongoing welfare schemes for divyangs, with special emphasis on those schemes related to the mobility of such persons;
- (c) whether the Government proposes to provide battery-operated scooters or two-wheelers to them as it is an efficient as well as environment friendly alternative for transport; and
- (d) if so, the details thereof?

**ANSWER  
MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT  
(Dr. THAAWARCHAND GEHLOT)**

(a) to (d) A statement is laid on the table of the House.

Statement referred to in reply to part (a) to (d) of Lok Sabha Starred Question No. 19 to be answered on 02.02.2021 regarding **Welfare Schemes for Divyangs** raised by **MS. DIYA KUMARI**.

(a) As per Census 2011, there are 15,63,694 Persons with Disabilities (PwDs) in the State of Rajasthan with district-wise break-up at Annexure-I.

(b) The Department is implementing a Scheme entitled 'Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP)' under which funds are released to various implementing agencies to assist the eligible persons with disabilities (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances including mobility devices, that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhancing their economic potential. A brief on the other major schemes of the Department is at Annexure-II.

(c) and (d) No, Sir. Under the Schemes of this Department, there is no provision to provide battery-operated scooters or two-wheelers to Divyangjan. However, there is a provision under the Assistance to Disabled Persons for Purchase/Fitting of Aids and Appliances (ADIP) scheme, for distributing motorized tricycles and wheelchairs to severely disabled persons and to persons suffering from Quadriplegia, Muscular Dystrophy, Stroke, Cerebral Palsy, Hemipelgia and any other person with similar conditions, where either three/four limbs or one half of the body are severely impaired. The extent of subsidy provided under the scheme is Rs. 25,000/-. This is provided once in ten years to persons aged 16 years and above.

\*\*\*\*\*

## ANNEXURE- I

Annexure referred to in the Statement in reply to part (a) of Lok Sabha Starred Question No. 19 to be answered on 02.02.2021 regarding **Welfare Schemes for Divyangs** raised by **MS. DIYA KUMARI**.

**District-wise population of Persons with Disabilities (PwDs) in the State of Rajasthan (as per Census 2011)**

District Name	Total number of persons with disabilities		
	Persons	Males	Females
Ganganagar	49223	27810	21413
Hanumangarh	42433	24011	18422
Bikaner	37898	21599	16299
Churu	32489	18492	13997
Jhunjhunun	39254	21957	17297
Alwar	82242	45568	36674
Bharatpur	47542	27116	20426
Dhaulpur	21006	12504	8502
Karauli	31318	17818	13500
Sawai Madhopur	32563	17829	14734
Dausa	38425	21089	17336
Jaipur	158909	87574	71335
Sikar	42291	23810	18481
Nagaur	73473	39962	33511
Jodhpur	91730	50623	41107
Jaisalmer	16031	9061	6970
Barmer	56183	30594	25589
Jalor	44074	22816	21258
Sirohi	23639	12501	11138
Pali	65973	32512	33461
Ajmer	52946	28209	24737
Tonk	40510	20870	19640
Bundi	32929	17725	15204
Bhilwara	54048	27721	26327
Rajsamand	30014	15639	14375
Dungarpur	33774	17636	16138
Banswara	38497	20105	18392
Chittaurgarh	42600	21727	20873
Kota	44859	25069	19790
Baran	32017	17562	14455
Jhalawar	31516	17201	14315
Udaipur	82270	42659	39611
Pratapgarh	21018	10918	10100
<b>Total:</b>	<b>1563694</b>	<b>848287</b>	<b>715407</b>

Annexure referred to in the Statement in reply to part (b) of Lok Sabha Starred Question No. 19 to be answered on 02.02.2021 regarding **Welfare Schemes for Divyangs** raised by **MS. DIYA KUMARI**.

**Brief on the other major schemes of Department of Empowerment of Persons with Disabilities (DEPwD)**

**1. Deendayal Disabled Rehabilitation Scheme (DDRS):**

Under this Central Sector Scheme financial assistance is provided to Non-Government Organisations (NGOs) and District Disability Rehabilitation Centres (DDRCs) for certain projects meant the welfare of Persons with Disabilities (PwDs).

**2. Scheme for the Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):**

Under this umbrella Scheme, financial assistance is provided for undertaking various activities to implement the Rights of Persons with Disabilities (RPwD) Act, 2016. The major components of the Scheme are as follows:

**(I) Accessible India Campaign (AIC):**

With a view to creating barrier free environment for independent and safe living of PwDs, the Government launched the Accessible India Campaign (AIC) on 3<sup>rd</sup> December, 2015. AIC is being implemented under 3 pillars of built-up environment, transportation system and Information & Communication Technology (ICT).

**(II) National Action Plan for Skill Development of Persons with Disabilities (PwDs):**

The Government launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) in March, 2015 for skilling of PwDs through a network of empanelled training partners (ETPs) comprising Government organizations (National Institutes/National Handicapped Finance and Development Corporation/Composite Regional Centres/Other Government Organisations) and Non-Government Organizations (NGOs).

**(III) Creation of barrier free environment for Persons with Disabilities:**

Under this Scheme funds are provided to the States/UTs for creation of barrier free environment by providing lifts, ramps, accessible toilets, tactile flooring and accessible websites.

**(IV) Unique Disability Identification (UDID) Project:**

Under this project, the Government is creating a national data base for Persons with Disabilities (PwDs) and issuing unique identification cards to them.

**3. Scholarships for Students with Disabilities:**

This umbrella Scheme has six components namely; Pre-matric (Classes IX & X), Post-matric (Classes XI to Post Graduate Degree/Diploma), Top Class Education (Graduate and Post Graduate Degree/Diploma in notified Institute of Excellence in Education), National Fellowship (M. Phil/Ph. D in Indian Universities), National Overseas Scholarship (Master Degree and Ph. D in Foreign Universities) and Free Coaching (for competitive exams for group A and B posts and entrance examinations for admission to technical and professional courses).

\*\*\*\*\*